

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

110(ND)16

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2018.**

**NAME OF THE COMPANY: Ms. Chandra Bala Modi & Anr. V/s. M/s.
Synapse Communications Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 241/242

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present:

Mr. Ashish Dholakia, Mr. Rohan Chawla, Advocates for
the Petitioner.

Dr. U. K. Chaudhary, Sr. Adv, Mr. Ajay Garg, Mr.
Himanshu Vij (R- 2 & R-4), Mr. Arjun Aggarwal (R-6),
Advocates for the Respondent.

ORDER

Arguments has been part heard. To come up for further consideration on
7th January, 2019.


**(Deepa Krishan)
Member (T)**


**(Ina Malhotra)
Member (J)**